

1	2	3	4	5	6	7
28.	Mizoram	119.38	957.65	902.00	1,979.03	1,461.47
29.	Nagaland	163.74	1,251.97	1,445.17	2,860.88	1,561.92
30.	Sikkim	98.59	328.47	544.00	971.06	436.75
31.	Tripura	277.91	3,695.72	0.00	3,973.63	810.75
32.	Andaman and Nicobar Islands	100.22	416.89	307.62	824.73	224.49
33.	Chandigarh	158.88	306.82	526.97	992.67	257.68
34.	Dadra and Nagar Haveli	108.83	129.32	681.16*	919.31	805.14
35.	Daman and Diu	42.06	197.66	446.98	686.70	197.66
36.	Ladakh	-	-	-	-	-
37.	Lakshadweep	60.00	138.90	126.75	325.65	198.90
TOTAL		64,454.28	2,55,593.98	1,08,592.44	4,28,640.71	1,57,607.95

* Jammu and Kashmir figures include Ladakh UT.

Cases on child pornography reported to the NCPCR

628. SHRI TIRUCHI SIVA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the total number of cases reported to the National Commission on Protection of Child Rights on online sexual content for the years 2014-19, year-wise;

(b) the recommendations made by the Commission so far to combat child pornography; and

(c) the reports if any prepared by the NCPCR on the reported cases of child pornography?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The National Commission for Protection of Child Rights (NCPCR) has received 66 complaints / cases on online sexual content during the period 2014-15 to 2018-19 and the current year (2019-20). The State/UT-wise details is given in the Statement (*See below*).

Besides, the Commission also inquired to check availability of child pornography material and found 31 such websites containing child pornography material. After taking suo-moto cognizance, NCPCR got registered these 31 cases on Cyber Crime Portal of MHA for necessary action at their end.

Statement

State/UT-wise details of complaints/cases received in NCPCR on online sexual content during the period 2014-15 to 2018-19 and the current year (2019-20)

Sl. No.	States/UTs	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	Total
1.	Andaman and Nicobar Islands	0	0	0	0	0	0	0
2.	Andhra Pradesh							0
3.	Arunachal Pradesh						1	1
4.	Assam							0
5.	Bihar					1	2	3
6.	Chandigarh							0
7.	Chhattisgarh							0
8.	Dadra and Nagar Haveli							0
9.	Daman and Diu							0
10.	Delhi		1			6	4	11
11.	Goa							0
12.	Gujarat							0
13.	Haryana	1	1			3	1	6
14.	Himachal Pradesh			1				1
15.	Jharkhand				1		1	2
16.	Karnataka				1	1		2
17.	Kerala							0
18.	Lakshadweep							0

Sl. No.	States/UTs	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	Total
19.	Madhya Pradesh		1			1	2	4
20.	Maharashtra				1	1	1	3
21.	Manipur							0
22.	Meghalaya							0
23.	Mizoram							0
24.	Nagaland							0
25.	Odisha						1	1
26.	Puducherry							0
27.	Punjab				1	1		2
28.	Rajasthan			3			2	5
29.	Sikkim							0
30.	Tamil Nadu	1	1					2
31.	Telangana				1			1
32.	Tripura							0
33.	Uttar Pradesh	2	2	3	1	9	4	21
34.	Uttarakhand							0
35.	West Bengal							0
36.	Others				1			1
TOTAL		4	6	7	7	23	19	66

Tracking of missing children

629. SHRI MAHESH PODDAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of initiatives taken by the Ministry to track missing children in the country;